

**Central Administrative Tribunal
Jaipur Bench, Jaipur**

**C.P. No. 45/2020
O.A. No. 378/2019**

Date of decision: 23.09.2020

**Hon'ble Mr. Dinesh Sharma, Member (A)
Hon'ble Smt. Hina P. Shah, Member (J)**

1. Ram Kumar Gupta S/o Late Shri Manohar Lal Gupta, aged about 51 years, R/o B-21, Dev Nagar, Near Arihant Diagnostic Centre, Tonk Road Jaipur, working as Income Tax Officer in the office of ITO (OSD) O/o PCIT-2, Jaipur at the time of filing Original Application. (Presently working as Income Tax Officer in the O/o Commissioner of Income-tax (Audit), Jaipur at Jodhpur). M-9530400448. Group-B Service.
2. Ram Sahay Jat S/o Late Shri Ladu Ram, aged about 53 years, R/o 53, Brij Mandal Colony, Kalwar Road, Jhotwara, Jaipur, working as ITO (OSD) O/o PCIT-2, Jaipur at the time of filing Original Application. (Presently working as Income Tax Officer in the O/o Commissioner of Income-tax-1, Jodhpur at Jodhpur). M-9530400572. Group-B Service.
3. Nawal Kishore Tiwary S/o Shri M.L.Tiwary, age 45 years, R/o 173/179, Sector-17, Kumbha Marg, Near NRI Circle, Pratap Nagar, Sanganer, Jaipur, working as ITO, Ward 7(3), Jaipur at the time of filing Original Application. (Presently working as Income Tax Officer, Pratapgarh) M-9530400308. Group-B Service.
4. Poonam Jha W/o Shri Sudarshan Anand, Age 49 years, R/o E-177, Sushant City, Kalwar Road, Jaipur, working as Income Tax Officer in the office of ITO (OSD) O/o CIT(Audit) Jaipur, Ajmer at the time of filing Original Application. (presently working as Income-tax Officer O/o Commissioner of Income-tax-2 Jodhpur). M-9530400531. Group-B Service.

(2)

5. Raja Lakshmi Gopalan W/o Shri T.M.Gopalan, age 54 years, R/o C-211, Panchsheel Nagar, Ajmer-305004 working as ITO (OSD) O/o PCIT, Ajmer at the time of filing Original Application (presently working as Income Tax Officer O/o Commissioner of Income-tax, Ajmer). M-9530400571. Group-B Service.

...Petitioners

(By Advocate: Shri Shobhit Tiwary)

Versus

1. Dr. Ajay Bhushan Prasad Pandey, Secretary, Union of India Ministry of Finance, Department of Revenue, Government of India, North Block, New Delhi-110 001.
2. Mr. Pramod Chandra Mody, Chairman, Central Board of Direct Taxes, Shri P.C.Modi, North Block, New Delhi-110 001.
3. Ms. Neena Nigam, Principal Chief Commissioner of Income Tax, Rajasthan Region, NCR Building, Bhagwan Das Road, Statue Circle, Jaipur-302 006.
4. Dr.C.Chandramouli, Secretary, Department of Personnel and Training, Ministry of Personnel, Public Grievances and Pensions, North Block, New Delhi-110 001.

...Respondents

(By Advocate: Shri Gaurav Jain for respondent No.3)

ORDER (ORAL)

Per: Dinesh Sharma, Member (A)

Heard.

2. On perusal of office order No.GO-3 of 2020 dated 27.08.2020 annexed with the reply filed by Respondent No.3, we find that the order dated 29.05.2020 passed by this Tribunal in OA No.378/2019 has been complied with.

(3)

Hence, the Contempt Petition is dismissed. Notices issued to the respondents are discharged.

(Hina P. Shah)
Member (J)

(Dinesh Sharma)
Member (A)

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